

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 30

IA No. 34/2023
In
CP(IB) No. 270/Chd/Hry/2021
(Admitted)

Under Section 9 & R 11 IBC 2016

In the matter of:-

Varshit Electricals Pvt. Ltd

...Petitioner/ Operational Creditor

Vs.

Adarsh Buildestate Ltd

...Respondent/ Corporate Debtor

Present: Mr. Piyush Khanna, Advocate for the applicant in IA No. 34/2023.

IA No. 34/2023

The present application has been filed by SFIO for impleadment in CP(IB) No. 270/Chd/Hry/2021 titled as M/s Varshit Electricals Pvt. Ltd. Vs. Adarsh Buildestate Ltd. stated to be fixed for 20.04.2023. List the matter on 20.04.2023.

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(Subrata Kumar Dash)
Member (Technical)

March 15, 2023
SM

-sd-

(Harnam Singh Thakur)
Member (Judicial)